

Government of India
Ministry of Drinking Water and Sanitation

LOK SABHA
UNSTARRED QUESTION NO.3359
TO BE ANSWERED ON 15-03-2018

Incomplete Structures for Toilets

3359. SHRI KODIKUNNIL SURESH:

Will the Minister of **DRINKING WATER AND SANITATION** be pleased to state:

(a) whether the Government are aware that the toilets constructed in several villages which were declared as open defecation free in many parts of Haryana and other States are merely brick enclosures with no seats and water facilities;

(b) if so, whether the Government proposes to seek explanation from the competent /implementing agencies about the matter including sanctioning of funds and provisioning of completion certificate; and

(c) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER &
SANITATION**

(SHRI RAMESH CHANDAPPA JIGAJINAGI)

(a) Rigorous process have been adopted in declaration and verification of Open Defecation Free (ODF) villages. First villages themselves declare Open Defecation Free (ODF) in Aam Sabha. Within 3 months of ODF declaration, State/UT conduct ODF verification using different processes. State Governments are responsible for monitoring of quality of the toilets constructed. However, such cases could be exception.

(b) and (c) Toilets constructed are reported on Online Integrated Management Information (IMIS) of Swachh Bharat Mission (Gramin). Photographs of toilets constructed with geotagging are also uploaded on IMIS of SBM(G). States/UTs have been instructed for rigorous inspection of toilet construction.